

GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF JUSTICE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2486**

**TO BE ANSWERED ON WEDNESDAY, THE 01.08.2018**

**Appointment of Judges to SC**

2486. SHRIMATI V. SATHYA BAMA:

Will the Minister of LAW AND JUSTICE be pleased to state the number of senior lawyers and senior judges of High Courts who have been elevated or appointed in the Supreme Court during the last two years?

**ANSWER**  
**MINISTER OF STATE FOR LAW AND JUSTICE AND CORPORATE**  
**AFFAIRS**  
**(SHRI P.P. CHAUDHARY)**

Eight Chief Justices or Judges of the High Courts and two Senior Advocates of Supreme Court of India have been elevated/appointed as Judges of the Supreme Court of India during 2016-2018.

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